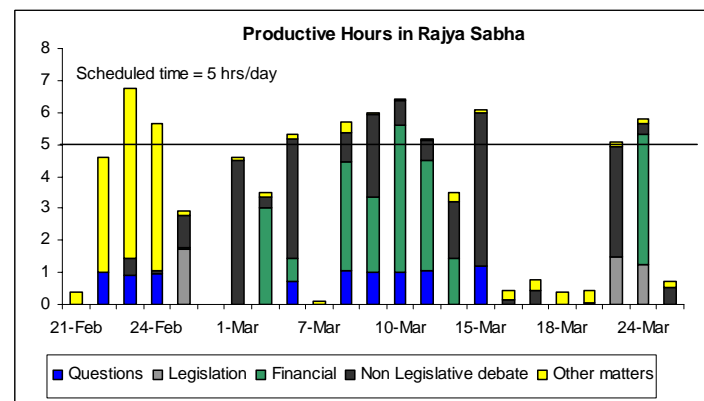
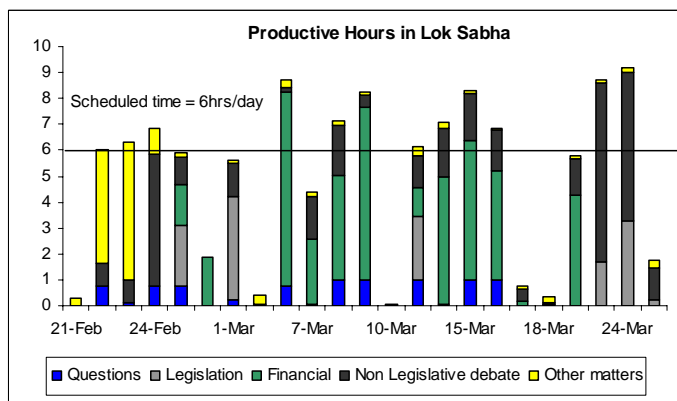


Plan vs. Performance

Budget Session – February 21 to March 25, 2011

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Budget Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	29	23
No. of Sittings (Rajya Sabha)	29	23
No. of Bills for passing		
- Finance and Appropriation Bills	1	5
- Other Bills	33	5
No. of Bills for introduction		
- Finance and Appropriation Bills	1	5
- Other Bills	34	9
No. of Bills for withdrawal	2	1



The Lok Sabha and Rajya Sabha adjourned *sine die* on March 25. The session was curtailed in view of the assembly elections in five states. Both houses discussed the Railway and General Budgets. Rajya Sabha was scheduled to discuss the working of four ministries however only one ministry was discussed. Only 12% of the budget session time was spent on legislation in Lok Sabha and 6% in Rajya Sabha. Nine legislative Bills were introduced during the session. Five Bills were passed and one Bill was withdrawn during the session. Several hours were lost due to interruptions on the issues of appointment of CVC and a newspaper report on payment of "cash for votes". Lok Sabha worked for 85% of the scheduled hours and Rajya Sabha for 70%.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Prevention of Torture Bill, 2010		
The Companies (Amendment) Bill, 2009		
The Coinage Bill, 2009	Passed on 25 Mar 2011	

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March 25, 2011

Short Title	Lok Sabha	Rajya Sabha
The Transplantation of Human Organs (Amendment) Bill, 2009		
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005		
The Repatriation of Prisoners (Amendment) Bill, 2010	Passed on 1 Mar 2011	Passed on 23 Mar 2011
The Institute of Technology (Amendment) Bill, 2010	Passed on 24 Mar 2011	
The National Institutes of Technology (Amendment) Bill, 2010		
The Copyright (Amendment) Bill, 2010		
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010		
The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)		
The National Road Safety and Traffic Management Board Bill, 2010		
The Academy of Scientific and Innovative Research Bill, 2010		
The Commercial Division of High Courts Bill, 2009		
The Educational Tribunals Bill, 2010		
The Seeds Bill, 2004		
The Pesticide Management Bill, 2008		
The Anti-Hijacking (Amendment) Bill, 2010		
The Chartered Accountants (Amendment) Bill, 2010		
The Company Secretaries (Amendment) Bill, 2010		
The Cost and Works Accountants (Amendment) Bill, 2010		
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010		
The National Council for Teacher Education (Amendment) Bill, 2010		
The National Commission for Heritage Sites Bill, 2009		
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010		
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Ensures autonomy of cooperative societies)		
The Orissa (Alteration of Name) Bill, 2010	Passed on 9 Nov 2010	Passed on 24 Mar 2011
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 (Changes Oriya to Odiya in Eight Schedule)	Passed on 9 Nov 2010	Passed on 24 Mar 2011
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)		
The State Bank of India (Subsidiary Banks) Amendment Bill, 2010	Passed on 1 Mar 2011	Passed on 23 Mar 2011
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Reserves one-third seats for women in the Lok Sabha and state assemblies)		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Finance Bill, 2011	Passed on 22 Mar 2011	Passed on 24 Mar 2011
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2011		Introduced on 23 Mar 2011
The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2011	Passed on 18 Mar 2011	Passed on 22 Mar 2011

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not introduced.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Agriculture Biosecurity Bill, 2011		
The Biotechnology Regulatory Authority of India Bill, 2011		
The Establishment of Regional Centre for Biotechnology Bill, 2011		
The Consumer Protection (Amendment) Bill, 2011		
The Bureau of Indian Standard (Amendment) Bill, 2011		
The Wildlife (Protection) Amendment Bill, 2011		
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011		
The Banking Laws (Amendment) Bill, 2011	Introduced on 22 Mar 2011	
The Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2011		
The Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, 2011		
The Regulation of Factor (Assignment of Receivables) Bill, 2011	Introduced on 24 Mar 2011	
The Constitution One Hundred and Fifteenth (Amendment) Bill 2011 (Goods and Services Tax)	Introduced on 22 Mar 2011	
The National Commission for Human Resources for Health Bill, 2011		
The National Academic Depository (Amendment) Bill, 2011		
The National Council for Higher Education and Research Bill, 2011		
The Universities for Innovation Bill, 2011		
The Cinematograph Bill, 2011		
The Press and Registration of Books and Publications Bill, 2011		
The Mines (Amendment) Bill, 2011		Introduced on 23 Mar 2011
The Administrator's General (Amendment) Bill, 2011		
The Mines and Minerals (Development and Regulation) Bill, 2011		
The Emigration Management Bill, 2011		
The Constitution (Amendment) Bill, 2011 (To increase the age of Chairman and Members of SPSC)		
The National Highways Authority of India (Amendment) Bill, 2011		

Short Title	Lok Sabha	Rajya Sabha
The National Waterway (Lakhipur-Bhanga Stretch of River Barak) Bill, 2011		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011		
The Public Premises (Eviction of Unauthorized Occupants) (Amendment) Bill, 2011		
The Protection of Children from Sexual Offences Bill, 2011		Introduced on 23 Mar 2011
The Indecent Representation of Women (Prohibition Amendment) Bill, 2011		
The Land Acquisition (Amendment) Bill, 2011		
The Rehabilitation and Resettlement Bill, 2011		
The Equal Opportunity Commission Bill, 2011		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not introduced.

Appropriation Bills not listed for Introduction and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No. 2) Bill, 2011	Passed on 17 Mar 2011	Passed on 24 Mar 2011
The Appropriation Bill, 2011	Passed on 11 Mar 2011	Passed on 14 Mar 2011
The Appropriation (Railways) No. 2 Bill, 2011	Passed on 7 Mar 2011	Passed on 8 Mar 2011
The Appropriation (Railways) Bill, 2011	Passed on 7 Mar 2011	Passed on 8 Mar 2011

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bill not originally listed for Introduction but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Pension Fund Regulatory and Development Authority Bill, 2011	Introduced on 24 Mar 2011	
The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011	Introduced on 25 Mar 2011	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Withdrawal

Short Title	Withdrawn on	Remarks
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	23 Mar 2011	Replaced by a New Bill
The Telecom Regulatory Authority of India (Amendment) Bill, 2008		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not withdrawn.

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